

द्रव्यों के दुरुपयोग को रोकने के लिए दवाओं और सौन्दर्य प्रसाधन सामग्री अधिनियम में संशोधन का प्रस्ताव

2642. श्री हरीश चन्द्र सिंह रावत : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार दवाओं और सौन्दर्य प्रसाधन सामग्री अधिनियम को अशोका लिमिटेड सन्नाट मुरा जैसे टानिकों, जिनमें नशे के लिए 90 प्रतिशत अलकोहल है, के दुरुपयोग को रोकने के लिए संशोधन पर विचार कर रही है; और

(ख) यदि नहीं, तो इन द्रव्यों के दुरुपयोग को रोकने के लिए क्या उपाय किए जा रहे हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लस्कर) :
(क) जी नहीं ।

(ख) औषध और प्रसाधन सामग्री अधिनियम एक क्वालिटी नियन्त्रण का तरीका है और उसके उपबन्धों का प्रयोग नशाबन्दी उद्देश्यों को प्राप्त करने के लिए नहीं किया जा सकता ।

एलकोहल वाले द्रव्यों के दुरुपयोग को रोकने तथा नशाबन्दी नीति को लागू करना समाज कल्याण के उपाय हैं जो समाज कल्याण मंत्रालय का काम है ।

Pollution of Mathura Refinery and its effect on Taj

2643. SHRI PRATAP BHANU SHARMA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have studied the pollution level of Mathura Refinery ;

(b) what will be its effect over National Monument Taj Mahal;

(c) whether Government have referred the matter to National Environmental Research Institute for their expert opinion; and

(d) if so, what is their report ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION & SOCIAL WELFARE (SHRIMATI SHEILA KAUL) :
(a) and (b). The pollution level and its effect on the Taj Mahal due to the Mathura Refinery will be studied when the Refinery is commissioned.

(c) Yes, Sir.

(d) According to NEERI report:—

(i) The level of sulphur dioxide in the vicinity of Taj Mahal is higher than that at Agra Fort, Itimad-ud-Daula and Sikandra.

(ii) The existing pollution in the vicinity of Taj is due to the prevailing pattern of wind.

(iii) The source of emission needs to be identified.

(iv) The level of sulphur dioxide and soot coming from various sources should be reduced without affecting the industrial activities in the region.

Rohtas Industries' dues to Railways

2644. PROF. K.K. TEWARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Rohtas Industries in Bihar owe a huge amount to the Indian Railways as freight charges ; and

(b) if so, what steps have been taken to recover it from them ?